

(c) the number of roads and wastebins which were taken up for repair repeatedly during the last three years in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The M.C.D., N.D.M.C., Cantonment Board and the D.D.A. have reported that they use standard material for repair of roads as per specifications approved by the C.P.W.D., repairs are carried out as per maintenance plans prepared on the basis of approved yardsticks for different categories of roads/foot-paths and that no repeated repairs of roads and wastebinds have been done during the last three years.

[*Translation*]

Assistance to Voluntary Organisations for Rehabilitation of Drug Addicts

9021. SHRI HARI BHAI SHANKAR MAHALE: Will the Minister of WELFARE be pleased to state:

(a) whether Government provide grants to the voluntary organisations for the treatment and rehabilitation of drug-addicts;

(b) if so, the details of such organisations, State-wise;

(c) the details of funds provided to these organisations and proportion thereof;

(d) whether Government are aware about the malfunctioning of these organisations;

(e) if so, the number of such organisations against whom complaints have been

received; and

(f) whether Government have investigated these complaints; if so, the action taken thereon?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) and (c). Under the Central Scheme of Assistance to Voluntary Organisations for Prohibition and Drug Abuse Prevention, Govt. of India provides Grant-in-Aid covering 90 per cent of the total expenditure to voluntary organisations, for providing services in counselling, de-addiction and after-care of the drug addicts. Grants are also given for awareness education and publicity, and for construction of buildings, purchase of vehicles, etc. In case of construction, grants to the tune of 50 per cent of the cost, or Rs. 5 lakhs whichever is less, are admissible to voluntary organisations.

A statement giving details of the funds provided to organisations statewide is enclosed.

(d) to (f). The performances of the organisations are regularly monitored. However, either on receipt of complaints or on account of knowledge obtained regarding malfunctioning of centres after due inquiry etc., action is taken in consultation with the State Government/Union Territory Administration.

So, far, four Counselling Centres of the voluntary organisations for counselling and treatment of drug addicts have been closed down.

STATEMENT

State-wise Coverage of the Voluntary Organisations Institutions etc given Grant-in-Aid for Drug Abuse Prevention Programmes during 1989-90
(as on 31 3 1990)

Sl No	Name of State UT	No. of voluntary organizations/ institutions etc assisted	Amount of grant given (in lakhs)
1	2	3	4
A	STATES		
1	Andhra Pradesh	2	3.60
2	Assam	1	0.87
3	Bihar	1	15.71
4	Goa	2	2.96
5	Gujarat	7	36.73
6	Haryana	6	38.09
7	Jammu & Kashmir	1	1.33
8.	Karnataka	3	9.57

<i>Sl No.</i>	<i>Name of State/UT</i>	<i>No. of voluntary organizations/ institutions etc. assisted</i>	<i>Amount of grant given (in lakhs)</i>
1	2	3	4
9.	Kerala	4	7.43
10.	Madhya Pradesh	6	13.65
11.	Maharashtra	9	32.73
12.	Manipur	2	10.62
13.	Mizoram	3	17.14
14.	Nagaland	2	4.07
15.	Orissa	4	8.53
16.	Punjab	2	3.31
17.	Rajasthan	3	34.37
18.	Sikkim	1	1.40
19.	Tamil Nadu	10	23.74

<i>Sl. No.</i>	<i>Name of State/UT</i>	<i>No. of voluntary organizations/ institutions etc. assisted</i>	<i>Amount of grant given (in lakhs)</i>
1	2	3	4
20.	Tripura	1	0.85
21.	Uttar Pradesh	6	29.42
22.	West Bengal	14	24.78
	Total (A)	93*	320.90
B. UNION TERRITORIES			
1.	Chandigarh	2	4.95
2.	Delhi	15	104.43
3.	Pondicherry	1	4.43
	Total (B)	18	113.81
	Grant Total (A + B):	111*	434.71

Note:— *Since few organizations have figured more than once, the actual number of Voluntary Organizations/Institutions etc assisted is 108.